

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 26603/2019

(Arising out of impugned final judgment and order dated 22-11-2018 in WP(C) No. 3107/2017 22-11-2018 in WP(C) No. 3241/2017 passed by the High Court Of Delhi At New Delhi)

UNION OF INDIA & ORS.

Petitioner(s)

VERSUS

PRAMOD KUMAR SHUKLA & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.126845/2019-CONDONATION OF DELAY IN FILING)

Date : 30-08-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN
HON'BLE MR. JUSTICE SURYA KANT

For Petitioner(s) Ms. Madhavi Divan, ASG
Ms. Manjula Gupta, Adv.
Mr. Bhakti Vardhan Singh, Adv.
Mr. B. V. Balaram Das, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice.

Tag with SLP (C) No. 30621 of 2011.

(R. NATARAJAN)
COURT MASTER (SH)

(RENU DIWAN)
ASSISTANT REGISTRAR